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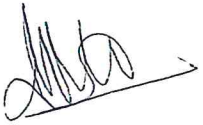
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/188/CAA/2018
PETITION NUMBER : CP/26/CAA/2018
NAME OF THE PETITIONER(S) : SHRIRAM CHITS PVT LTD
NAME OF THE RESPONDENT(S) : SHRIRAM CHITS (KARNATAKA) PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Prusti Mohan Paritosa Venkateswaran	Counsel for the Petitioner	
2.	K. MANIVANNAN	Authorized Representative of Official Liquidator.	

ORDER

Counsel for the applicant present. Representative of the Official Liquidator present and prayed for time to file the report. Meanwhile, the petitioner is directed to make paper publication in Business Standard (Tamil Nadu Edition) and Malai Malar (Tamil Nadu Edition). Time is enlarged at request. Put up on 21.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)